COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 224 of 2017 & IA No. 567 of 2017

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.				Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Bani Dikshit		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhar Mr. Raunak Jain for R-1	I	
		Ms. Deepali Sheth Mr. Anand K. Ganesan for	R-2	

<u>ORDER</u>

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 24.08.2017 after serving copy on the other side.

List the matter on <u>31.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd